

(2) G.S.R. No. 60, dated the 26th February, 1958, making certain further amendment to the Customs Duties Drawback (Cigarettes) Rules, 1955.

(3) G.C.R. No. 80, dated the 28th February, 1958. [Placed in Library. See No. LT 616/58].

**NOTIFICATIONS ISSUED UNDER SEA CUSTOMS ACT AND CENTRAL EXCISES AND SALT ACT.**

**Shri B. E. Bhagat:** I beg to lay on the Table, under sub-section (4) of Section 43B of the Sea Custom Act, 1878 and Section 38 of the Central Excises and Salt Act, 1944, a copy of each of the following Rules:—

- (1) The Customs and Excise Duties Drawback (Hydraulic Brake Fluid) Rules, 1958, published in Notification No. G.S.R. 26, dated the 17th February, 1958.
- (2) The Customs and Excise Duties Drawback (Linoleum) Rules, 1958, published in Notification No. G.S.R. 72, dated the 18th February, 1958.
- (3) The Customs and Central Excise Duties Refund (Dry Batteries and Cells) Rules, 1958, published in Notification No. G.S.R. 77, dated the 27th February, 1958.
- (4) The Customs and Central Excise Duties Drawback (Tin Containers) Rules, 1958, published in Notification No. G.S.R. 79, dated the 28th February, 1958. [Placed in Library. See No. LT—617/58].

**COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS**

**Eighteenth Report**

**Sardar Hukam Singh:** (Bhatinda): Sir, I beg to present the Eighteenth Report of the Committee on Private Members' Bills and Resolutions.

**DEMANDS FOR GRANTS—contd.**

**MINISTRY OF IRRIGATION AND POWER—contd.**

**Mr. Speaker:** The House will now resume further discussion on the Demands for Grants relating to the Ministry of Irrigation and Power. Out of six hours allotted for these demands, fifty minutes now remain. I propose to call the hon. Minister immediately after Shri Tyagi concludes. It is now nearly 12.15. He will take 15 minutes. I will call the hon. Minister at 12.30 Shri Tyagi.

**Shri Tyagi (Dehra Dun):** Sir, I was pleased to learn from the hon. Deputy Minister of Irrigation and Power the details about various measures this Ministry has undertaken to effect substantial economies in the working of the various projects under them. He and his Minister deserve the congratulations of the House, not because they have done anything unexpected or very spectacular, but because in the general trends of Government of India's methods today and the way of their working, such measures are really very rare and exceptional. Shri S. K. Patil is known for his organising capacity and administrative talent. I am quite sure, as he has done in this Ministry, in the other one which he is going to take over, he will pursue his efforts although, as a friend, I must advise him that he is treading on a path which is not altogether free from personal risks. But, I am quite sure he is taking his officials into confidence and inspiring economies from down below. My suggestion to him is that the best economy can be had if he inspires the man down below, the labourer and then right up to the Engineer to effect economies as much as possible and then it will be all right, not from the Engineer down to the labourer.

**Mr. Speaker:** The hon. Member. I think, has laid the foundation in his department.

**Shri Tyagi:** Thank you, Sir.